

(5) M/s. Bajsons, Bombay for Rs. 4.05 lakhs.

(6) M/s. Sudarshan Electronics T.V. Limited, Bombay for Rs. 5.30 lakhs.

(b) Prior to issue of Notification No. 65/85-CE dated, the 17th March, 1985, home service (after sales service) charges, warranty charges, first year service charges, advertisement charges, sales expenses, forwarding and handling charges but excluding freight charges were includible in the assessable value for the purpose of charging excise duty. However since 17-3-85 Central excise duty is leviable on T.V. sets at specific rates. Therefore, the calculation of assessable value for T.V. sets does not arise.

(c) Yes, Sir. Intelligence has been collected against manufacturers for taking suitable action against them for evasion of central excise duty, if any, prior to 17-3-1985. In a few cases action was initiated for evasion of duty by the manufacturers of T.V. sets even before the issue of show cause notice by the M.R.T.P. Commission to the manufacturers and dealers of T.V. sets and these cases are under process of adjudication.

#### Sericulture Development Project

2867. KUMARI PUSHPA DEVI :  
Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the names of the States where sericulture development programmes had been taken up under the Central scheme during the Sixth Five Year Plan;

(b) whether Government have a proposal to expand sericulture development programme during the Seventh Five year Plan; and

(c) if so, the names of the areas identified in Madhya Pradesh to implement sericulture development programme during the Seventh Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) The States where sericulture development programmes for four different varieties of silk *i.e.* Mulberry, Tasar, Eri and Muga were taken up under Central Schemes during the VI Plan are as follows :

(i) **Mulberry Silk Industry :**

Karnataka, Tamil Nadu, Andhra Pradesh, West Bengal, Jammu and Kashmir, Orissa, Uttar Pradesh, Bihar, Tripura, Assam and Meghalaya.

(ii) **Tasar Silk Industry :**

Bihar, Orissa, Madhya Pradesh, Andhra Pradesh, West Bengal, Maharashtra, Uttar Pradesh, Rajasthan, Manipur, Himachal Pradesh, Nagaland and Arunachal Pradesh, Mizoram and Jammu and Kashmir.

(iii) **Eri and Muga :**

Assam, Meghalaya, Nagaland, Arunachal Pradesh and Mizoram.

(b) Yes, Sir.

(c) The Central Silk Board have identified districts of Bilaspur, Surguja, Raigarh, Bastar and Jagdalpur for development of Tassar and districts of Dhar, Hoshangabad, Indore, Ujjain, Khandwa, Dewas, Sehore, Shajapur, and Mandsoar for development of Mulberry silk industry in Madhya Pradesh during VIIIth Plan.

#### Progress in Production of taken over Textile Mills

2868. SHRI BALASAHEB VIKHE PATIL :  
SHRI SHARAD DIGHE :  
SHRI VIJAY N. PATIL :  
Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the rate of development in regard to the textile mills, seventeen in number, which were taken over in Bombay;

(b) how many of them have turned viable; and

(c) the steps taken to rehabilitate such mills as are still under strain ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) 13 textile mills, situated in Bombay were taken over by the Government in October, 1983, under the provisions of Textile Undertaking (Taking over of Management) Ordinance, 1983. All these mills except one mill have been under operation.